

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &  
IA NO. 118 OF 2015**

**Dated: 28<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Global Energy Pvt. Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Nagar  
Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Abhishek Munot  
Ms. Pallavi Mohan for R.2

**ORDER**

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 18.11.2015 after serving copy on the other side.

List the matter on **30.11.2015**.

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk